

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4268
ANSWERED ON:19.12.2012
UNAPPROVED COURSES
Sudhakaran Shri K.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the All India Council for Technical Education (AICTE) has identified 311 technical institutions offering management, hotel management and fashion technology courses without the approval of AICTE or recognition in the country including Maharashtra during the last three years;
- (b) if so, the details thereof, Institute-wise, State-wise;
- (c) whether the Government has identified a number of institutes which have violated the rules of the University Grants Commission Act, 1956 during the last three years;
- (d) if so, the action taken by the Government against these Institutes, State-wise; and
- (e) whether the Government has any plan to provide more power/authority to the AICTE in order to deal with the institutions violating rules and if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. Shashi Tharoor)

(a) & (b) : The All India Council for Technical Education (AICTE) has identified 309 Technical Institutions offering Management, Hotel Management, Fashion Technology, etc. as on date. The state wise list of institutions running technical programmes/courses without the prior approval of AICTE is available at its website www.aicte-india.org/misunapproved_institutions.htm.

(c) : The University Grant Commission (UGC) has received complaints against the State Universities, Private Universities and Deemed to be Universities relating to Non- refund of fee, Violation of UGC Regulations, Mental Harassment, running of Illegal Centres, Violation of Selection Procedure, Non-receipt of Degrees, etc. during the last three years. The number of complaints received by UGC during the last three years are as under :

	2010	2011	2012
State Universities	08	16	38
Private Universities	19	22	63
Deemed to be Universities	58	131	118

(d) : After receipt of the complaint, a copy of the complaint is sent to the concerned University for redressal of the grievance. Complaints against courses run under the distance mode are forwarded to the DEC as approval is granted by them. The Universities take action for the redressal of the complaint. The action-taken reports on complaints are being closely monitored by UGC and AICTE respectively.

(e) : No, Sir.